Suppl. Cause List No. 1 Sr. No. 03

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-WP(Crl) No. 04/2020 EMG-CrlM No. 07/2020 EMG-CrlM No. 08/2020

Master Sunil Kumar

...Petitioner

Through:-Mr. Rajnish Raina, Advocate

v/s

UT of Jammu and Kashmir and others

...Respondent(s)

Through: - Mr. Amit Gupta, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

<u>ORDER</u>

EMG-CrlM No. 08/2020:

Application is allowed as prayer for.

Disposed of accordingly.

EMG-WP(Crl) No. 04/2020:

Issue notice.

Mr. Amit Gupta, AAG accepts notice on behalf of the respondents and shall file objections/status report by the next date.

List on 01.06.2020.

(PUNEET GUPTA) JUDGE

Jammu 28.05.2020 Pawan Chopra